

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **16.08.2024** (FRIDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 215/2024 For Stay IA No. 575/2024 For Additional docs. IA No. 759/2024	Syama Shinu Vs The South Indian Bank Ltd. & Anr	Mr. Veerabathran Prasanth M	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 9/2024 For Stay IA No. 34/2024 For Exemption IA No. 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, Ex- Director of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors.	Mr. Kumar Anurag Singh	Ms. Mummaneni Vazra Laxmi- R1 Mr. Pranava Charan R2 Mr.Y Suryanarayana- R3

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 58/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.25/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra
4.	IA No. 67/2022 (For Condone Delay) in Comp App (AT) (CH) No. 8/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi – R1-R3

5.	IA No. 32/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 15/2022 For Exemption IA No. 31/2022 For Stay IA No. 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr. WITH	Mr. Kolla Koteswara Rao Party-in-person	Mr. Y Suryanarayana-R1 Mr. Vipin Warriar R2
6.	IA No. 67/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 21/2023 Leave to file IA No. 69/2023 For Exemption IA No. 68/2023 For Stay IA No. 66/2023	Kolla Koteswar Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr	Mr. SM Vivekanandh	Mr. Pranava Charan R1 Mr. NP Vijaykumar- R2
7.	Comp App (AT) (CH) No. 52/2022 To dispense with IA No. 610/2022 Leave to file IA No. 526/2023	S. C. Dakshinamurthy Vs Mr. Ramakrishnan Sadasivan Liquidator of Thiru Aroran Sugars Ltd. WITH	Mr. R Subramaniam Raja	Mr. B. Dhanaraj
8.	IA No.1130/2022 (To Implead) in Comp App (AT) (CH) No. 131/2022 For Exemption IA No. 1129/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd	Mr. R Parthasarathy	Mr. B. Dhanaraj
9.	IA No. 1064/2023 (For Additional docs.) in Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs Mr. M Srinivasa Rao & 6 Ors.	Mr. Pramod Kumar	Ms. Manjula Devi- R1, R2, R4 & R6
10.	IA No.184/2024 (For Condone Delay) in Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors.	Mr. K Guarav Kumar, CS	Ms. I. Kalaivani, PCS- R1-R3

11.	IA No. 433/2023 (For Condone Delay) & IA No. 839/2023 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 127/2023 For Stay IA No. 434/2023	T. Johnson Shareholder and Suspended Director of Jeffson Universal Logistics Private Limited Vs Piramal Capital & Housing Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Ms. Deepika Murali- R1
12.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	Mr. Prakul Thadi R2/Liquidator
13.	IA No. 674 & 676/2023 (Delay in representation) & IA No. 5/2024 (To implead) in Comp App (AT) (CH) No. 57/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Leave to file IA No. 675/2023	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd.	Mr. Niranjana Rajagopalan	Mr. B. Dhanaraj Mr. Harsha Raj (For Impleadment)
14.	IA No. 1264/2023 (For Condone Delay) in Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs M/s Bhagyodayam Company rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew- R1
15.	IA No. 1215 & 1216/2023 (For Additional docs) & IA No.1314/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No.1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. WITH	Mr. PK Panneerselvam	Mr.A Karthikeyan

16.	IA No.529/2024 (Delay in filing Reply) in Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No.1121/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneerselvam	Mr, A Karthikeyan R1, R3-R5 Mr. BSV Prakash Kumar- R2
17.	IA No. 626/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 62/2024 For Exemption IA No. 188/2024 For Stay IA No. 189/2024 To Adv. Hg. IA No. 363/2024	National Highway Authority of India Through DGM (T) & Project Director Vs IVRCL Chengapalli Tollways Ltd. & 3 Ors.	Mr. Lalit Mohan	Ms. Pooja Mahajan R1
18.	IA No. 349/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 130/2024 For Exemption IA No. 350/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd. & Anr. WITH	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2
19.	IA No. 359/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 132/2024 To dispense with IA No. 358/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd.& 2 Ors.	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 Mr. Vipul Jai- R3
20.	IA No. 625/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J.Karthiga, RP of GK Steel and Allied Industries Ltd. & 4 Ors.	Ms. Lily Francis	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	TA (AT) No. 275/2021 (CA (AT) No. 54/2020 For Stay IA No. 869/2020)	AI-Sami Agro Products Pvt. Ltd. & 6 Ors. Vs Mrs. DuanHongli & Anr	Mr. Aaditya A Pande	M/s Hussein & Co

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	TA (AT) No. 199/2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Lzafeer Ahmad BF	M/s RKP & Associates
23.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	M/s. Krutika Raghavan Associates	Mr. Shabbeer Ahmed- R1
24.	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Limited Vs Telengana State Industrial Infrastructure Corporation Ltd.	Mr. Siddharth Batra	
25.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	
26.	Comp App (AT) (CH) No. 20/2024 For Stay IA No.351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S. WITH	Ms. Vandana Raheja	Ms. Lily Francis
27.	Comp App (AT) (CH) No. 21/2024 For Stay IA No.352/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	Ms. Lily Francis

28.	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106 & 779/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1 Mr. Pradeep Joy- R2 Mr. Rama Subramaniam Raja R3 Mr. N Somasundaar R10 Mr. H Arunachalam R21
WITH				
29.	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109 & 778/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy R1, R2 Mr. Rama Subramaniam Raja R3 Mr. Pradeep Joy R4
30.	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	Mr. E.M Najeed Ellias Mohammed, Personal Guarantor of M/s Green Gateway Leisure Ltd. Vs Union Bank of India & Anr.	Mr. Mayan H Jain	Mr. Varun Srinivasan- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	TA No. 1/2023 (CA (AT) No. 387/2018)	Mrs. Mallina Bharathi Rao Vs Gowthami Solvent Oils Ltd. & 2 Ors.	Mr. Nikhil Nayyar	
32.	TA (AT) No. 267/2021 (CA (AT) No. 41/2020)	Shri M.Gopal Vs Shri Ganga Reddy & 2 Ors.	Mr. MVV Ramana	
33.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
34.	TA (AT) No. 282/2021 (CA (AT) No. 82/2020)	Baby Mathew & Anr. Vs Mr Jacob Thoomkuzhy & 9 Ors.	M/s UKCA & Partners	Dr. KS Ravichandran- R5- R10
WITH				

35.	TA (AT) No. 284/2021 (CA (AT) No. 98/2020)	Mr. Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors.	Dr. KS Ravichandran Ms. S Manjula Devi	M/s UKCA & Partners- R1, R6 Mr. Menon- R2-R5
36.	TA No. 58/2021 (Comp App (AT) No. 149/2020 For Exemption IA No. 513/2021 For Direction IA No. 514/2021)	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr.	Mr. Shameem Ahamed	Ms. Shreni Shetty R1
37.	Comp App (AT) (CH) No.30/2021 For Urgent Hearing IA No. 345/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. Sushant M
38.	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Chidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. T Shanmugam
39.	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Mr. Saji P John-R1& R2 Mr. Anant Merathia R4 Mr. S Aravindan R5
40.	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No.884/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasenan	Mr. Thriyambak J Kannan- R2
41.	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	E.M.Najeeb Ellias Mohammed Personal Guarantor of Green Gateway leisure Ltd. Vs Union Bank of India & Anr.	Dr. KS Ravichandran, PCS	Mr. Varun Srinivasan- R1

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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